



NOTIFICATION No. 120 / 2020

I

The following five Senior Civil Judges, have been promoted as District Judges (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% quota, vide G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020 :

Thiru.P.Srikumar, formerly Principal Sub Judge, Coimbatore, now under compulsory wait, awaiting orders of posting, who has been appointed as Additional Principal Judge, Family Court, Coimbatore vide G.O.(D) No.1172, Home (Courts-II) Department, dated 08.10.2020, is posted as Additional Principal Judge, Family Court, Coimbatore, in the existing vacancy.

Tmt.A.Packia Jothi, formerly IV Assistant Judge, City Civil Court, Chennai now under compulsory wait, awaiting orders of posting, who has been appointed as IV Additional Principal Judge, Family Court, Chennai vide G.O.(D) No.1172, Home (Courts-II) Department, dated 08.10.2020, is posted as IV Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

Thiru.V.S.Kumaresan, formerly Principal Sub Judge, Tirunelveli, now under compulsory wait, awaiting orders of posting, who has been appointed as Judge, Family Court, Tirunelveli vide G.O.(D) No.1172, Home (Courts-II) Department, dated 08.10.2020, is posted as Judge, Family Court, Tirunelveli, in the existing vacancy.

Thiru.M.A.Kabeer, formerly Chief Judicial Magistrate, Kancheepuram @ Chengalpattu, now under compulsory wait, awaiting orders of posting, who has been appointed as VII Additional Principal Judge, Family Court, Chennai vide G.O.(D) No.1172, Home (Courts-II) Department, dated 08.10.2020, is posted as VII Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

Thiru.E.Bakthavachalu, formerly Special Sub Judge, Special Sub Court to deal with LAOP Cases, Vellore, now under compulsory wait awaiting orders of posting, who has been appointed as Judge, Family Court, Vellore vide G.O.(D) No.1172, Home (Courts-II) Department, dated 08.10.2020, is posted as Judge, Family Court, Vellore, in the existing vacancy.

II

The promotion of the Officers ordered in G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, against whom vigilance cell is conducting enquiry / under contemplation, is subject to the outcome of the said enquiry.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 08.10.2020.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

